Family planning promotion

1812.SHRIMATI SASIKALA PUSHPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government promotes family planning in the country;
- (b) if so, the details thereof, and the measures undertaken in this direction;
- (c) the details of the target fixed and the achievement made in this regard; and
- (d) the details of the money allocated, sanctioned, released and expended during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) Yes.

- (b) Given in Statement-I (See below).
- (c) The Government of India follows a target free approach since 1996.
- (d) Given in Statement-II.

Statement-I

Details of the programmes/schemes and measures taken in this direction.

Family Planning key schemes/interventions:

- 1. Emphasis on Postpartum Family Planning (PPFP) services GoI has now improved the basket of choice for PPFP with an introduction of post partum IUCD (PPIUCD). There is also an emphasis on Post partum sterilization.
- 2. Fixed day Fixed Place Family Planning Services: Availability of Fixed Day Static Services at all facilities round the year.
- Mobile teams for improving the access to sterilization services in underserved, hard to reach, tribal and strife prone areas where there is huge demand but lack of providers.
- 4. Onsite training through dedicated mobile training teams.
- 5. Increasing male participation and promotion of 'Non Scalpel Vasectomy'.
- 6. Quality Care in Family Planning services being ensured by establishing Quality Assurance Committees at State and district levels.

Written Answers to

- 7. RMNCH Counselors (Reproductive Maternal Newborn and Child Health) Availability at the District level, high case load facilities to ensure counseling of the clients visiting the facilities.
- Accreditation of more private/NGO facilities to increase the provider base for family planning services under PPP.
- 9. Improving contraceptives supply management up to peripheral facilities.
- 10. Demand generation activities in the form of development of new audio visual software, display of posters, billboards and other materials in the various facilities.
- 11. Scheme for ASHAs to ensure spacing in births: Services of ASHAs are being utilised for counseling newly married couples to ensure delay of 2 years in birth after marriage and couples with 1 child to have spacing of 3 years after the birth of 1st child. The scheme is being implemented in 18 States of the country (8 EAG, 8 NE, Gujarat and Haryana).
- 12. Scheme for Home delivery of contraceptives by ASHAs at doorstep of beneficiaries: stands expanded to the all over the country w.e.f. 17th Dec., 2012.
- 13. Compensation scheme for sterilization acceptors under the scheme MoHFW provides compensation for loss of wages to the beneficiary and also to the service provider (& team) for conducting sterilisations. Compensation for sterilization acceptors has been enhanced for 11 high focus States, with high TFR.
- 14. Compensation scheme for PPIUCD under which the service provider as well as the ASHA who escorts the clients to the health facility for facilitating the IUCD insertion are compensated.
- 15. Scheme for provision of **Pregnancy Testing Kits** at sub centres as well as in the drug basket of the ASHAs for use in the communities.
- 16. National Family Planning Indemnity Scheme (NFPIS) under which clients are insured in the eventualities of deaths, complications and failures following sterilization and the providers/ accredited institutions are indemnified against litigations in those eventualities.

- 17. **World Population Day:** It is being celebrated all over India since 2009 and the event is observed over a month long period, split into:
 - June 27 to July 10: "Dampati Sampark Pakhwada" or "Mobilisation Fortnight"
 - July 11 to July 24 "Jansankhya Sthirtha Pakhwada" or "Population Stabilisation Fortnight".

Statement-II

Details showing State-wise SPIP Approval and
Expenditure under Family Planning

(₹ in crore)

Sl. No. State		2011-12		2012-13		2013-14	
		SPIP Approval	Exp.	SPIP Approval	Exp.	SPIP Approval	Exp.
1	2	3	4	5	6	7	8
A.	High Focus States						
1.	Bihar	79.17	38.86	85.18	45.51	77.76	47.05
2.	Chhattisgarh	19.11	26.67	25.93	17.98	22.08	15.87
3.	Himachal Pradesh	4.20	2.96	4.03	2.71	4.15	2.97
4.	Jammu and Kashmir	3.05	2.29	2.50	1.98	2.06	1.68
5.	Jharkhand	17.08	17.61	26.69	15.66	24.40	14.89
6.	M.P.	72.12	62.17	82.31	55.14	84.18	44.62
7.	Odisha	16.78	14.82	17.52	16.07	17.78	14.61
8.	Rajasthan	47.49	30.52	47.02	35.49	52.52	33.42
9.	U.P.	79.06	28.80	67.11	32.61	66.29	37.34
10.	Uttarakhand	4.55	3.60	4.83	2.97	3.78	2.91
	SUB TOTAL	342.61	228.30	363.12	226.12	355.00	215.36
B.	NE States						
11.	Arunachal Pradesh	0.34	0.21	0.74	0.64	1.07	1.10
12.	Assam	18.66	10.03	17.27	13.26	16.66	9.89

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1	2	3	4	5	6	7	8		
13.	Manipur	0.10	0.22	0.41	0.16	0.91	0.29		
14.	Meghalaya	0.74	0.11	0.69	0.20	0.75	0.18		
15.	Mizoram	0.53	0.31	0.64	0.38	0.62	0.36		
16.	Nagaland	0.37	0.28	1.09	0.45	1.58	0.74		
17.	Sikkim	0,10	0.05	0.12	0.03	0.33	0.17		
18.	Tripura	1.61	1.44	4.64	1.07	1.71	0.78		
	SUB TOTAL	22.44	12.65	25.61	16.19	23.63	13.51		
C.	Non-High Focus States								
19.	Andhra Pradesh	34.31	19.05	68.24	31.25	55.64	30.73		
20.	Goa	0,18	0.12	0.19	0.11	0.28	0.13		
21.	Gujarat	24.28	16.22	30.80	23.96	27.45	17.78		
22.	Haryana	12.04	5.87	18.78	7.35	8.68	7.35		
23.	Karnataka	37.36	22.82	21.69	21.27	28.61	21.72		
24.	Kerala	4.11	3.19	5.54	3.57	6.09	3.56		
25.	Maharashtra	43.14	36.22	42.94	37.37	41.73	36.73		
26.	Punjab	10.71	7.98	10.15	5.90	8.01	6.04		
27.	Tamil Nadu	31.43	25.50	32.32	24.24	25.16	23.73		
28.	West Bengal	39.96	22.45	35.45	20.90	34.46	18.18		
	SUB TOTAL	237.50	159.42	266.09	175.92	236.11	165.96		
D.	Small States/UTs								
29.	Andaman and Nicobar Islands	0.04	0.05	0.22	0.13	0.28	0.09		
30.	Chandigarh	0.17	0.09	0.17	0.10	0.15	0.14		
31.	Dadra and Nagar Haveli	0.19	0.11	0.17	0.08	0.17	0.10		
32.	Daman and Diu	003	0.01	0.04	0.01	0.08	0.01		
33.	Delhi	3.63	0.96	4.39	1.08	3.69	1.33		

212	Written Answers to	[RA	[RAJYA SABHA]			Unstarred Questions		
1	2	3	4	5	6	7	8	
34.	Lakshadweep	0.02	0.00	0.02	0.02	0.04	0.00	
35.	Puducherry	0.70	0.72	0.82	0.45	0.85	0.47	
	Sub Total	4.78	1.94	5.83	1.88	5.25	2.14	
	Grand Total	607.33	402.31	660.65	420.11	619.99	396.97	

Note: Above mentioned expenditure figures are as per FMR and hence provisional.

SPIP: State Programme Implementation Plan.

New Population Policy

1813. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) when the National Population Policy was reviewed last;
- (b) the outcome of the review;
- (c) whether Government proposes to bring out a new population policy in consultation with the State Governments; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK): (a) and (b) National Population Policy (NPP), 2000 was reviewed/examined by National Commission on Population (NCP) in its 1st meeting held on 23.07.2005 and again in its 2nd meeting on 21.10.2010. The NCP during the meetings recommended certain measures to control population growth by encouraging people to adopt advance family planning methods voluntarily without any compulsion. The Government would promote voluntary measures based on mass awareness regarding small family norms, spacing and marriage at appropriate time, coupled with adequate provision of services.

(c) and (d) There is no proposal to bring out New Population Policy.

Deaths of children from pneumonia and diarrhoea

- 1814. SHRI T. RATHINAVEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that according to latest UNICEF estimates, pneumonia and diarrhoea collectively killed more than 3,00,000 children in India during 2013;